

**Government of Rajasthan  
Justice Department**

No.F1(10)Meeting/Justice/2013-Part/429

Dated : 03.7.2015

**Circular**

As is evident, the DM in the district is the Nodal Officer for the Court Cases on LITES of the Justice Department.

Each DM is, therefore, requested to hold the meeting with the Departmental District Level Nodal Officers in the district fortnightly so that the disposal of the court cases may be got expeditiously done. The report of the meeting held may reach the Justice Department positively.

*Handwritten signature*  
3.7.15

(Anoop Kumar Saxena, RHJS)  
Special Secretary, Justice

All District Magistrate

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